

not cooperating with the team at all and trying to hush up the entire episode. When the CBI team visited Tripura mainly to investigate the issues as to why were the bodyguards replaced two days before the murder and why was mobile police van not pressed into service for him while the threat to life was repeatedly being aired by the candidate and even communicated to the Election Commission. The CBI team should have investigated into these issues because this is a case of political murder and many influential persons are involved in it.

Therefore, through you, I would like to request the Central Government to issued strict direction to the State Government to cooperate with the CBI team fully sent from here to Tripura for investigation in Tamilnadu, the mines in the Neyveli area were flooded. It is believed that available machines and equipments used for the excavation of coal were submerged. The pumping of water from the mines is going in a slow pace. If the water is not drained quickly, the valuable machines and equipments will get damaged involving a huge loss for the Corporation.

This type of situation would have been avoided if preventive measures, such as, digging a canal or raising the bunds around the mines, had already been taken.

I request the Government to view this matter seriously and urgently and take steps immediately. Otherwise, apart from huge loss, the power supply to Tamil Nadu and neighbouring States will also be affected. Thanks to the rain in the catchment areas of Hydel project in Tamil Nadu, Tamil Nadu is not facing a power-cut. Taking into consideration all the aspects, I request the Hon. Minister to take steps immediately to maximise power production and prevent such incidents.

SHRI DIGVJAY SINGH (Rajgarh): Sir,

I would like to raise an important issue about one-rank one pension. (*Interruptions*)

MR. SPEAKER: You know that a committee has appointed for that. They are looking into it. Yet you want to raise it? (*Interruptions*) No, no; I am not allowing that. (*Interruptions*)

[*Translation*]

SHRI MOHAN RAWLE (Bombay South Central): Mr. Speaker, Sir, in Bombay with the closing down of NTC Mills, because of strike, thousands of mill workers have become jobless. Mill workers, rendered unemployed, want to run the mills on cooperative basis but the Government which promised to generate one crore jobs every year is not allowing such a thing. Retired mill workers have not been paid provident fund and gratuity etc. I would like to submit that it should be made mandatory for the Government departments to procure cloth from the NTC mills running in loss so as to offset their losses. Therefore, the Defence and other Government offices be directed to procure cloth from these mills and the workers willing to run closed mills on cooperative basis be allowed permission thereof. If nothing is done in this regard, then the consequences will not be good. This I would like to convey it to the Government through you, I thank you for giving me the permission.

MR. SPEAKER: Threats are not uttered in this august House.

SHRI AYUB KHAN (Jhunjhunu): Mr. Speaker, Sir, acute drought situation is prevailing in Rajasthan but till date the Government of Rajasthan has not started relief works. Fodder for cattle is not available in Rajasthan because of drought. In Rajasthan fodder is selling for Rs. 80 permaund. Poor in Rajasthan are dependent on cattle and earn their livelihood by selling milk. Sir, through you, I would like to request 1-